



**HIGH COURT OF TRIPURA
AGARTALA**

No. F. 6(43)-HC/2021-23/2772

Dated, Agartala, the 18th January, 2023

NOTIFICATION

The Hon'ble High Court is pleased to notify launching of the new official websites of the 8 District Courts of Tripura developed on **S3WaaS** (Secure, Scalable and Sugamya Website as a Service) platform under the aegis of the eCommittee, Hon'ble Supreme Court of India and the NIC e-Courts Division, Pune. The new websites may be accessed from the following URLs:

Sl.No.	Name of the District Court	New URL of the website
1	Court of the District & Sessions Judge, West Tripura Judicial District	https://westtripura.dcourts.gov.in/
2	Court of the District & Sessions Judge, Gomati Judicial District	https://gomatitrp.dcourts.gov.in/
3	Court of the District & Sessions Judge, South Tripura Judicial District	https://southtripura.dcourts.gov.in/
4	Court of the District & Sessions Judge, Unakoti Judicial District	https://unakotitrp.dcourts.gov.in/
5	Court of the District & Sessions Judge, North Tripura Judicial District	https://northtripura.dcourts.gov.in/
6	Court of the District & Sessions Judge, Dhalai Judicial District	https://dhalaitrp.dcourts.gov.in/
7	Court of the District & Sessions Judge, Sepahijala Judicial District	https://sepahijalatrp.dcourts.gov.in
8	Court of the District & Sessions Judge, Khowai Judicial District	https://khowaitrp.dcourts.gov.in/

The existing DRUPAL based websites of the District Courts of Tripura shall shortly be closed down by the eCommittee, Hon'ble Supreme Court of India. Thus, henceforth, the contents uploaded in the District Court websites may be accessed by visiting the new URLs as mentioned above.

The contents uploaded on these new websites shall be managed and maintained by the respective District and Sessions Judges concerned as per prevailing practice.

This is for the information of all concerned.

By order,

Sd/-

(S. Saha)

Deputy Registrar (Vigilance)-cum-CPC

No. F.6(43)-HC/2021-23/2773-850

Dated, Agartala, the 18th January, 2023

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice A. Lodh, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
3. Secretaries to the Hon'ble Judges, High Court of Tripura for kind information;
4. P.S. I to the Registrar General, High Court of Tripura for kind information;
5. The eCommittee, Hon'ble Supreme Court of India for kind information;
6. The Advocate General, Tripura, Agartala for kind information;
7. The Chairman, Bar Council of Tripura, Agartala, for kind information;
8. The Government Advocate, High Court of Tripura, Agartala for kind information;
9. The Secretary, High Court Bar Association, Agartala for kind information. **He is requested to circulate it among the members of the High Court Bar Association for their information.**
10. The Secretary, Tripura Bar Association, Agartala for kind information. **He is requested to circulate it among the members of the Tripura Bar Association for their information.**
11. The Deputy Solicitor General of India, Union of India, Agartala for kind information;
12. The Public Prosecutor, High Court of Tripura, Agartala for kind information;
13. The Member Secretary, Tripura State Legal Services Authority, Agartala for kind information and **circulation among all concerned under the Authority;**
14. The Director, Tripura Judicial Academy, Agartala for kind information and doing the needful;
15. The LR & Secretary, Law, Govt. of Tripura, Agartala for kind information and **circulation among all concerned in the Law Department.**
16. **The District and Sessions Judges, Dhalai Judicial District, Ambassa/ North Tripura Judicial District, Dharmanagar/ West Tripura Judicial District, Agartala/Gomati Judicial District, Udaipur/ South Tripura Judicial District,**

Belonia/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar, Sepahijala Judicial District, Sepahijala for information and circulation among all concerned including the respective District/ Taluka Bar Associations. They are requested to publicise the launching of the new website of their respective judgeships by issuing a separate circular and henceforth upload contents (notification, circular, memorandum, office order and other documents uploaded in District Court websites as per prevailing practice) on the new S3WaaS websites only.

17. The Registrar (Vigilance), High Court of Tripura, Agartala for kind information;
18. The Registrar (Judicial), High Court of Tripura, Agartala for kind information;
19. **The Judge, Family Court, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District for information and circulation among all concerned.**
20. The Secretary, High Court Legal Services Committee, Agartala, for kind information;
21. The Registrar (Admn., P & M), High Court of Tripura, Agartala for kind information;
22. The Joint Registrar, High Court of Tripura, Agartala for kind information;
23. All the Deputy Registrars, High Court of Tripura, Agartala for kind information;
24. Shri B. K. Biswas, Scientist-E, Technical Director, NIC-TSU for kind information;
25. The Director, Information Technology, Govt. of Tripura for kind information;
26. The Chief Librarian, High Court of Tripura, Agartala for information;
27. All the Assistant Registrars, High Court of Tripura, Agartala for information;
28. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this notification in the official website of the High Court of Tripura immediately.**
29. Sr. System Officer, eCourts Services, High Court of Tripura, Agartala for information and necessary action;
30. All the Superintendents, High Court of Tripura, Agartala for information;
31. The Sr. Grade Translator-cum-I/C Paper Book Section, High Court of Tripura, Agartala for information;
32. Notice board of the Court House.
33. ORDER file.

Deputy Registrar (Vigilance)-cum-CPC